

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00688/2019

Jabalpur, this Thursday, the 28th day of January, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Suresh Babu, S/o Shri Nathu Ram Aged about 56 years Presently working as Deputy Director (Biology) & Scientist D Central Forensic Science Laboratory, Bhopal (M.P.) R/o Flat No.511 Block-A, Bellaire Apartment Gandhi Nagar Bhopal Bhopal 462001 (M.P.) **-Applicant**

(By Advocate –**Shri Manoj Sharma**)

V e r s u s

1. Union of India, Through its Secretary Ministry of Home Affairs Central Secretariat North Block, New Delhi 110001
2. The Joint Secretary (WS) Ministry of Home Affairs Central Secretariat North Block New Delhi 110001
3. The Chief Forensic Scientist Directorate of Forensic Science Ministry of Home Affairs Government of India Block-9 8th Floor C.G.O. Complex Lodhi Road, New Delhi 110 003
4. The Secretary, Union Public Service Commission Dholpur House, Shahjahan Road, New Delhi 110069
5. Shri M.C. Joshi, Deputy Director and Scientist D GEQD Central Forensic Science laboratory Shimla (H.P.) 171003
6. Shri Y.S. Prasad, Deputy Director and Scientist D Central Forensic Science Laboratory Ramathapur Hyderabad Telangana 500013 **- Respondents**

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant has filed M.A. No.200/86/2021 for withdrawal of this Original Application to approach the respondent's authorities with liberty to approach this Tribunal, if any grievances persists.



2. We have considered the matter and we allow this M.A.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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